

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH**

...

**R.A. No.63/27/2019 IN  
O.A. No.63/1124/2018**

**Date of decision: 14.11.2019**

...

**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).**

...

SMT. KUNTA DEVI

**...APPLICANT**

**VERSUS**

UNION OF INDIA & OTHERS

**...RESPONDENTS**

**PRESENT:** Sh. K.B. Sharma, counsel for the applicant.

**ORDER (Oral)**

**SANJEEV KAUSHIK, MEMBER (J):-**

1. Present R.A. has been filed seeking review of order dated 26.8.2019, whereby the O.A. was dismissed on the basis of ratio laid down in the case of **Devi Singh & Ors. vs. U.O.I. & Ors.** (O.A. No.63/648/2017) decided on 30.11.2018.
2. On the commencement of hearing, learned counsel for the applicant informs this Court that the applicants in the aforesaid case had also filed a review petition, which has been dismissed on 9.10.2019, therefore, the present review petition deserves the same fate.
3. In the wake of the above, present R.A. is dismissed in the same terms as in the case of Devi Singh (supra), relevant part of which reads as under:-

"10. We are fully satisfied that the order has been passed keeping in view the policy of the BSNL, the Apex Court judgment and the specific

facts of the case. As such, the rulings in other specific cases would not directly impact the conclusion in this particular case. In any case, these rulings are, in no way, new material or evidence which could justify review. Also, most of these were already part of the pleadings in the O.A. and were considered by us while reaching our conclusion.

11. What applicants are now trying through this review application is to re-argue their case and make us reach a different conclusion. This is not permissible under the limitations laid-down under review, as discussed in earlier paragraphs. We also do not find any reason even otherwise to review the order as the order is self contained, reasoned and speaking.

12. In view of the above, the review application is rejected.”

**(SANJEEV KAUSHIK)**  
**MEMBER (J)**

Date: 14.11.2019.  
Place: Chandigarh.

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